

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/53/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Intergrated Finance Company Ltd
NAME OF THE RESPONDENTS : Feena Petro Products Ltd and Anr
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Present: Ld. Counsel Ms. Ramya for the Appellant.

Ld. Counsel Shri. Avinash Krishnan Ravi for the Respondent.

RoC report is awaited.

At request, Appellant is directed to serve copy of the appeal again on the mail of the Counsel for the Respondent.

List the appeal for reply / hearing on **04.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)